

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

115.I.A. 1112/2024
IN
C.P. (IB)-4182(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.04.2024**

NAME OF THE PARTIES: Union Bank of India

VS

Indian Transformers Co Ltd

Appearance:

For the Liquidator: Adv. Komal Bhoir

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

I.A. 1112/2024

1. The above application has been filed by Liquidator for taking the progress report on record.
2. Heard the counsel and accordingly, the report is taken on record. As no further orders are required, I.A. **allowed** and stands **disposed of**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)